

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1136(KB)2018
IA(I.B.C)/334(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	CALCUTTA TRADING CENTER VS OTTO PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv.] For the Liquidator

Mr. Jitendra Patnaik, Adv.]

Ms. Kiran Sharma, Adv.] For Mecon Limited

Mr. Arjit Basu, Adv.] For the Respondent No.1 to 8 in IA(I.B.C)/334(KB)2022

O R D E R

1. Learned Counsel for the parties present.

2. **IA(I.B.C)/334(KB)2022:**

- a. Registry is directed to issue notice to the Rourkela Steel Plant for Labour Commissioner's Certificate to clear the amount in favour of the Corporate Debtor by way of speed post and by e-mail and place the tracking information on record.
- b. Rourkela Steel Plant is directed to present before this Tribunal on the next date of hearing, failing which an appropriate order will be passed.
- c. List this matter on **1st April, 2024 at 4.30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**